- (c) what was the action taken against each one of them; and
- (d) what other corrective steps Government have taken in this regard to prevent occurring of such cases in future?

THE MINISTER OF STATE THE DEPARTMENT OF IN DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTA-MANI PANIGRAHI): (a) and (b) During the last three years a few cases of disclosure information by junior functionaries working in the Ministry of Defence and its establishments to unauthorised agencies/personnel have come to notice. It would not be in the public interest to disclose further details in this regard.

- (c) Disciplinary action was . taken against these officials, and almost all of them were either dismissed or removed from service.
- (d) Instructions have been issued for strict compliance of the instructions for insuring the safe custody and proper handling of classified documents. Surveillance is also kept by concerned agencies over the actiwities of suspect efficials.

4333 [Transferred to the 30th August, 1988]

## Charges Against Chief Minister, Orissa

- 4334. SHRIMATI R ENUKA CHOWDHURY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that there is a continuous demand from various sections of the Society of Orissa to set up an Inquiry Comemission to inquire into the charges against Orissa Chief Minister for sussets acquired by him in his name or in the name of his relations/ friends since 1980;
- (b) if so, whether the Central Government propose to appoint an Inquiry Commission for the pur-

(c) if not, what are the reasons. therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PER-SONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) (a) to (c) No, Sir, Since some complaints were received. These were examined in accordance with established procedure. It was found that the charges against the Chief Minister of Orissa were not established.

## Mission to augment Technology existing programmes

4335. DR. G. VIJAYA MOHAN REDDY: Will the Minister of PLANNING be pleased to state:

- (a) whether Government have any proposal under consideration for a Technology Mission to augment existing programmes for population control and if so, details thereof;
- (b) whether a Technology Mission on population is proposed for Eighth Five Year Plan?

THE MINISTER OF PLAN-NING AND THE MINISTER OF IMPLEMENTA-PROGRAMME MADHAVSINH (SHRI SOLANKI): (a) No, Sir, does not arise.

(b) No, Sir.

## Entry of private sector into Core-Sector

4336. SHRI CHITTA BASU: Will the Minister of PLANNING be pleased to state:

- (a) whether Abid Hussain Panel which went into question of free entry of the private sector into Core Sector have since submitted its report:
- (b) if so, the salient features of the report; and